

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA. No. 55(ND)/2016

IN THE MATTER OF:

Mr. Rajeev Behl **APPLICANT / PETITIONER**
Vs.
M/s S. S. Con-Build Pvt. Ltd. & Ors. **RESPONDENT**

SECTION:

Under Section 59

Order delivered on 05.08.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (Technical)

For the APPLICANT / PETITIONER :- Mr. Kirish Gandhi, Advocate

For the RESPONDENT No. 1 & 2 :- Mr. Jayant Mehta, Advocate
Mr. Diggaj Pathak, Advocate
Ms. Shweta Sharma, Advocate

ORDER

FOR ORDER SEE CP/CA No. 28(ND)/2016


(CHIEF JUSTICE M. M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER (TECHNICAL)